

Central Administrative Tribunal, Principal Bench

C.P. No.250 of 2001 IN  
O.A. No.1618 of 2000

(Signature)

New Delhi this the 23rd day of October, 2001

Hon'ble Smt. Lakshmi Swaminathan, Vice-Chairman (J)  
Hon'ble Mr. Govindan S. Tampi, Member (A)

1. Shri Kamal Singh,  
S/o Late Shri Jarman Singh,  
R/o A-53, Krishi Vihar, Masjid Moth,  
New Delhi-110048.
2. Shri Mohinder Pal,  
S/o Shri Amar Nath,  
R/o A-67, Krishi Vihar, Masjid Moth,  
New Delhi-110048.
3. Shri Raju Saha,  
S/o Shri Ram Ekbal Saha,  
R/o C-12, Krishi Vihar, Masjid, Moth,  
New Delhi-110048.

- Petitioners

(By Advocate: Shri T.C. Agarwal)

V E R S U S

Shrimati Shashi Misra,  
Secretary, Indian Council of Agriculture Research,  
Krishi Bhavan, New Delhi-110001. - Contemnor

(By Advocate : Shri N.S. Dalal)

ORDER (ORAL)

Hon'ble Smt. Lakshmi Swaminathan, Vice-Chairman (J)

Shri N.S. Dalal, learned counsel for respondents has submitted certified copy of the Hon'ble Delhi High Court's order dated 18.10.2001 by which interim stay order dated 25.5.2001 was extended till next date which is fixed on 12.2.2002. Shri T.C. Agarwal, learned counsel for applicants states he <sup>is</sup> ~~is~~ also aware of this order of the Hon'ble Delhi High Court.

2. In the circumstances, CP No.250/2001 is disposed of leaving it open to the parties to revive the matter in accordance with law, if still aggrieved. Notice issued to the alleged contemnor is discharged for the present.

( Govindan S. Tampi)  
Member (A)

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*Lakshmi Swaminathan*  
( Smt. Lakshmi Swaminathan )  
Vice-Chairman (J)